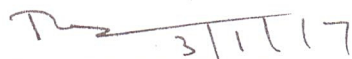


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

O R D E R

In partial modification of this office No. 2320/51266-291/Bail/Power/Gaz/2016 dated 18.11.2016, the bail/urgent applications pertaining to Enforcement Directorate shall be dealt with by Sh. Dinesh Bhatt, ASJ (Central) with immediate effect.



(RAVINDER KAUR)

District & Sessions Judge (HQs)
Delhi

No. 17/242-255

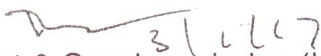
/Bail/Power/Gaz/16

Dated

03 JAN 2017

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officer concerned.
3. The Sr. AO(J)/AO(J), Filing Section, Admn. Branch (I,II&III) (Central) THC, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Delhi.
7. The Reader & PS to the undersigned.
8. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
9. The In-charge, Facilitation Centre, Lock-up, Tis Hazari Courts, Delhi.
10. The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.



District & Sessions Judge (HQs)

Delhi

